

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:272
ANSWERED ON:03.12.2003
COURIER SERVICES
BRAHMANAND MANDAL

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the total number of Courier Companies functioning in the country during the last three years;
- (b) whether these courier companies are providing parallel postal services too;
- (c) if so, the details thereof;
- (d) whether these companies are violating the Indian Post Office Act, 1898 by doing such thing;
- (e) if so, the details thereof;
- (f) whether quantum of work in the Department of Post has decreased due to the working of courier companies; and
- (g) if so, the details in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SRI P. VISU. THIRUNAVUKKARASAR)

- (a) The Department of Posts does not maintain a list of Courier services.
- (b) & (c): No, Sir.
- (d) & (e): Under the Indian Post Office Act, 1898 the Department of Posts has the exclusive privilege to carry and deliver letters only.
- (f) & (g): In the express mail segment there is no decrease in the traffic and revenue earned by Department of Posts. The traffic and Revenue earned by Speed Post services during the last 3 years is as mentioned below:

Year	Traffic (in lacs)	Revenue (Rs. In crores)
2000-01	377.77	151.44
2001-02	527.97	196.53
2002-03	634.07	243.01